

15.50 hrs.

**HOARDING AND PROFITEERING  
PREVENTION BILL\***

डा० रामजी सिंह (भागलपुर) : मैं प्रस्ताव करता हूँ कि दैनिक उपयोग की आवश्यक वस्तुओं की जमाखोरी तथा उनमें मनाफ़ाखोरी के निवारण का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the prevention of hoarding of and profiteering in essential commodities of daily use".

*The motion was adopted.*

डा० रामजी सिंह : मैं विधेयक को पुरःस्थापित करता हूँ।

**HIGH COURT AT ALLAHABAD (ESTABLISHMENT OF A PERMANENT BENCH AT AGRA) BILL\***

SHRI SHAMBHU NATH CHATURVEDI (Agra): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Agra.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Allahabad at Agra."

*The motion was adopted.*

SHRI SHAMBHU NATH CHATURVEDI: I introduce the Bill.

**COUNTRY FISHING BOATS PROTECTION BILL\***

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for the protection of country fishing boats from the competition of motor boats and trawlers.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of country fishing boats from the competition of motor boats and trawlers."

*The motion was adopted.*

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

**CENTRAL SALES TAX (AMENDMENT) BILL\***

*(Amendment of section 2)*

SHRI VINOD BHAI B. SHETH: (Jamnagar): I beg to move for leave to introduce a Bill further to amend the Central Sales Tax, 1956.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Sales Tax Act, 1956."

*The motion was adopted.*

SHRI VINOD BHAI B. SHETH: I introduce †† the Bill.

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††Introduced with the recommendation of the President.